

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10164/2013

DINESH PRATAP SINGH

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned order and exemption from filing O.T. and impleadment as party respondent and permission to file additional documents and stay and office report)

Date : 11/04/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Simarpal Singh Sawhney, Adv.
 Ms. Liz Mathew, Adv.

For Respondent(s) Mr. Nishant Bishnoi, Adv.
 Mr. Saurabh Ajay Gupta, Adv.

 Mr. Rajeev Dubey, Adv.
 Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit.

The Ld. Counsel for the respondent No.2 has failed to file the counter affidavit within the period stipulated under the rules. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar